

norms and standards at its own expenses within a period of three years. The Act further provides that when a school fails to fulfil the norms and standards within the specified period, the concerned authority shall withdraw recognition granted to such school.

(d) There is no ceiling on the number of Sports Clubs that can be affiliated to National Sports Federations.

(e) Question does not arise.

Use of CWG stadiums for training athletes

1692. SHRIMATI SHOBHANA BHARTIA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is aware that the various venues/stadiums for the Commonwealth Games have been lying closed preventing athletes from training in world class facilities;

(b) if so, the facts thereof; and

(c) the steps, if any, Government proposes to make full use of various stadiums etc. for training athletes and to promote sports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) to (c) Five stadia owned by this Ministry were constructed/developed for the CWG viz. Indira Gandhi Sports Complex; Major Dhyan Chand National Stadium; Jawahar Lai Nehru Stadium; Dr. Shyama Prasad Mukherjee Swimming Pool Complex; and Dr. Karni Singh Shooting Range. There were reports in the media that the JN Stadia was not being allowed for use of sportspersons. Sports Authority of India has taken over the above Stadia from the Organizing Committee, CWG and necessary arrangements have been made for its optimal utilization. For ensuring effective utilization of all the above five world class stadia, it has been decided to hold National Camps/National and International Competitions; establish Players' Academies in the stadia. For the legacy use of the SAI stadia, a Committee has been constituted to examine various options and to give their recommendations. The Committee consists of the following eminent ex-sportspersons, sports administrators and sports journalist Director General, SAI, Shri Dalip Tirkey, Smt. P.T.Usha, Shri Bhaichung Bhutia, Smt. Mary Kom, Shri K. Datta. In addition to the above, legacy use agreements have been signed with the other major venue owning agencies such as

University of Delhi; Jamia Millia Islamia University; CRPF, Kaderpur and All India Tennis Association for RK Khanna Tennis Stadium, which were funded by this Ministry, to ensure their best possible utilization in public interest.

Government of Delhi has informed that it will be using the facilities created for CWG at its three stadia *i.e.*, Thyagraj Stadium; Chhatrasal Stadium and Ludlow Castle Sports Complex for sports activities only. DDA have informed that the venues Yamuna Sports are a part of their existing Sports Complex and will be used as such. The Siri Fort Badminton and Squash venue will be used for staging State, National and International events throughout the year. The sports facilities at Games Village have been planned as a new Sports Complex.

Sports facilities to educational institutions

1693. MS MABEL REBELLO: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of sports facilities/financial assistance provided by Government to the various educational institutions, State-wise;

(b) whether a number of blocks and villages have been selected for the implementation of the scheme and priority is being given to tribal and Left Wing Extremism (LWE) States; and

(c) if so, the details thereof, State-wise including Jharkhand and the criteria being followed in the regard?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) Under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme, which has been under implementation since 2008-09, financial assistance is provided to the States/Union Territories for creation of playfields and conduct of rural competitions all over the country, including Jharkhand. So far assistance has been released for creation of 34,120 at village panchayat level and 1039 at block level. Over 90 percent of these centres are located in schools. Detail of PYKKA centre assisted is given in the Statement (*See below*).

(c) Criterion of selection for grant of financial assistance to the States/UTs is as under:

(i) Annual coverage of block and village panchayats @ of 10 percent is allowed with a special relaxation for North Eastern states, which are allowed 20 percent annual coverage.